

Through Fax

(J.H.C. Sch. 1-7)

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From:
Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(5)/1/2014-15-16-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,
The Principal District & Sessions Judge,
Dhanbad.

Sub: - Information regarding cancellation of Course on Role of Psychology in Criminal Behaviour to be held from 20 – 22 November, 2017 at LNJN, National Institute of Criminology & Forensic Science, Delhi.

Sir,

In continuation to this Court's letter under memo no. 3882/Apptt. dated 26.08.2017, I am directed to inform that the Course on Role of Psychology in Criminal Behaviour to be held from 20 – 22 November, 2017 at LNJN, National Institute of Criminology & Forensic Science, Delhi for which Court had been pleased to nominate Miss Kumari Jiv, J.M.-cum-Addl. Civil Judge (Jr. Div.)-P.M., J.J. Board, Dhanbad (As main) and Sri Ajay Kumar Guria, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad (As reserve) has been cancelled due to administrative reasons.

You are, therefore, requested to inform the Officers concerned.

Yours faithfully,

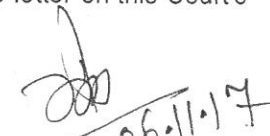
Sd/- **R.K.Vaish**

Registrar (Administration)

Memo No. 4837 / Apptt.

Ranchi dated the 07/11/2017

✓ Copy forwarded to the Director, Judicial Academy Jharkhand / Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.


06.11.17
Registrar (Administration)